

ITEM NO.24

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl)... 2013
CRLMP.NO(s). 25906

(From the judgement and order dated 24/04/2013 in CRLRP No.1534/2007
of the HIGH COURT OF JUDICATURE AT ALLAHABAD)

MAHAVIR SINGH

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 02/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s)

Mr. Siddhartha Dave, Adv.

Me. Jemtiben, Adv.

Mr. A. Raghunath, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

Connect with Criminal Appeal Nos. 1657-1660 of 2013.

|(N.S.K. Kamesh)

| |(Renuka Sadana)

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|Court Master

| |Court Master

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